

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No. 11266/2021

(Arising out of impugned final judgment and order dated 02-06-2021 in SA No. 552/2017 passed by the High Court of Judicature at Allahabad, Lucknow Bench)

HARI SHANKAR NATH TIWARI & ORS.

Petitioner(s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(With IA No. 84000/2022 - DISPENSING WITH SERVICE OF NOTICE and IA No. 86706/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No. 86707/2021 - EXEMPTION FROM FILING O.T. and IA No. 116419/2021 - EXEMPTION FROM FILING O.T. and IA No. 116418/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No. 86708/2021 - PERMISSION TO FILE LENGTHY LIST OF DATES)

WITH

SLP(C) No. 20938-20941/2021 (XI)

(With IA No. 83983/2022 - DISPENSING WITH SERVICE OF NOTICE and IA No. 84928/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No. 84931/2021 - EXEMPTION FROM FILING O.T. and IA No. 116428/2021 - EXEMPTION FROM FILING O.T. and IA No. 163127/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No. 116427/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No. 84932/2021 - PERMISSION TO FILE LENGTHY LIST OF DATES)

SLP(C) No. 11261-11262/2021 (XI)

(With IA No. 84040/2022 - DISPENSING WITH SERVICE OF NOTICE and IA No. 86633/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No. 86634/2021 - EXEMPTION FROM FILING O.T. and IA No. 117582/2021 - EXEMPTION FROM FILING O.T. and IA No. 117581/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No. 86635/2021 - PERMISSION TO FILE LENGTHY LIST OF DATES)

SLP(C) No. 11277-11280/2021 (XI)

(With IA No. 84006/2022 - DISPENSING WITH SERVICE OF NOTICE and IA No. 86792/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No. 86793/2021 - EXEMPTION FROM FILING O.T. and IA No. 117526/2021 - EXEMPTION FROM FILING O.T. and IA No. 87402/2021 - EXEMPTION FROM FILING O.T. and IA No. 117523/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No. 87401/2021 -

PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No. 86795/2021 - PERMISSION TO FILE LENGTHY LIST OF DATES)

Date : 30-08-2022 These matters were called on for hearing today.

CORAM :

**HON'BLE MR. JUSTICE K.M. JOSEPH
HON'BLE MR. JUSTICE HRISHIKESH ROY**

For Petitioner(s)

Mr. Rahul Pratap, AOR

**Mr. V. Giri, Sr. Adv.
Mr. Rajat Singh, AOR
Mr. Apoorva Tiwari, Adv.
Mr. Samarth Mohanty, Adv.
Ms. Ankita Gupta, Adv.**

For Respondent(s)

Mr. Kamlendra Mishra, AOR

**Mr. Amit Bose, Sr. Adv.
Mr. M. A. Chinnasamy, AOR
Ms. C. Rubavathy, Adv.
Mr. M. Veera Raghavan, Adv.
Mr. Bheem Singh Dabla, Adv.
Mr. C. Raghavendren, Adv.**

**UPON hearing the counsel the Court made the following
O R D E R**

List the matters on 12th October, 2022.

**(NIDHI AHUJA)
AR-cum-PS**

**(RENU KAPOOR)
ASSISTANT REGISTRAR**